

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**  
**Jammu, the 12<sup>th</sup> March, 2024**

**S.O.- 157.**- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers/Officials to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda as shown against each :-

S.No.	Name of Officer/Official	Jurisdiction
1.	Sh. Nitan Kumar	Tehsildar Bharath Bagla.
2.	Sh. Pushpak Saroop	Tehsildar Kastigarh.
3.	Sh. Babu Ram Choudhary	Tehsildar Bhagwah.
4.	Sh. Habib Rehman	Tehsildar Chilly Pingal.
5.	Sh. Mushtaq Hussain	EO, MC, Doda
6.	Sh. Ravi Saini	EO, MC, Bhaderwah
7.	Sh. Ashwani Raina	ARA to DC Doda.
8.	Sh. Mohd Rashid	NT Assar.
9.	Sh. Vidya Sagar	NT Doda Khas.
10.	Sh. Parampreet Singh	NT Bhaderwah Khas.
11.	Sh. Obaid Peerzada	NT Pranoo.
12.	Sh. Yasir Iqbal	NT Kakoo Bharti.
13.	Sh. Satvinder Singh	NT Dali Kulhand.
14.	Sh. Ab. Rashid Sofi	L/A NT Bhagwah.
15.	Sh. Vijay Kumar	NT Dessa.
16.	Sh. Ram Lal	NT Topneel.
17.	Sh. Imtiyaz Ahmed	NT Bhalra.
18.	Sh. Subash Chander	L/A NT Thathri.
19.	Sh. Mohd Sabar	NT Bhella.
20.	Sh. Qamar Din	NT Gandoh.
21.	Sh. Mohd Shokit	NT Changa.
22.	Sh. Mohd Azeem	NT Sinoo.
23.	Sh. Nazir Ahmed Butt	NT Jakyas.
24.	Sh. Mohd Azeem	NT Chilli-Paine.
25.	Sh. Surjeet Kumar	NT Khellani
26.	Sh. Riyaz Ahmed Peer	NT Halaran.
27.	Sh. Liyaqat Ali Khan	NT Kahara.
28.	Sh. Javed Iqbal	NT Taintly.
29.	Sh. Akhtar Abbas Mir	NT Kahaljugassar .
30.	Sh. Ram Dayal	NT Chiralla.
31.	Sh. Manzoor Ahmed Dar	NT Kandhote.

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32.	Sh. Mohd Azam	NT Bhalla.
33.	Sh. Wajahat Hussain	NT Mohalla.
34.	Sh. Joginder Kumar	Election Naib Tehsildar, Doda

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government

No. LAW- Powr/15/2022-10

Dated :- 12 -03- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Doda. This is with reference to letter No. No.4593-94/DM/Doda dated 05-03-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned..
7. S.O Section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Senior Law Officer

Department of Law, Justice and P.A

12.3.2024